

(2)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

K. Govindham Kumar
Athiban Vijayaraj

Counsel for P 1-3

Athiban

L. NARASIMHA VARMA
Counsel for Respondent 4

L. Narasimha Varma

~~Richa Bhagat~~
~~Richa Bhagat~~

~~Counsel for Petitioner~~

Richa BHAGAT
Counsel for Petitioner

Richa

ORDER

Counsels for both the parties are present. Counsel for R1 submitted that an appeal has been filed against the winding up order dated 21.12.2016 and prayed for time for filing the copy of the appeal before this Bench. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**



MEMBER (TECHNICAL)

ghk



MEMBER (JUDICIAL)